

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 614
IB-968/PB/2019
IA/3080/2024

IN THE MATTER OF:

M/s. Oyster Steel and Iron Pvt. Ltd.

...PETITIONER

Vs.

M/s. Royal Kitchen Appliances Pvt. Ltd.

...RESPONDENT

Section

U/s 9 of IBC, 2016

Order delivered on 22.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, the matter is adjourned to **31.07.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)